

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
RAJYA SABHA**

**UNSTARRED QUESTION NO. 697.
TO BE ANSWERED ON FRIDAY, THE 3RD DECEMBER, 2021.**

GI TAG FOR PRODUCES FROM BIHAR

697. SHRI SUSHIL KUMAR MODI:

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) whether it is a fact that the Geographical Indicator (GI) tag has been registered for Jardalu Mango, Katarni Rice, Magahi Paan and Shahi Litchi of Bihar;
- (b) the reasons for GI tag not yet been issued for registration of 'Mithila Makhana' despite 'Mithilanchal Makhana Producer Federation' presenting the same to Geographical Indicator Registry, Chennai on September 11, 2020; and
- (c) by when GI tag would be granted to it as 90 per cent of country's makhana production is in Bihar?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI SOM PARKASH)**

(a): Yes Sir.

(b) & (c): Sir, application No. 696 for registration of "*Mithila Makhana*" as geographical indication (GI) was taken on record by the GI Registry on 14th August, 2020. The process of registration of a product as geographical indications (GI) is quasi-judicial in nature and is done in compliance with the provisions of the Geographical Indications of Goods (Registration and Protection) Act, 1999 and the relevant Rules. Upon completion of the statutory requirements, a product is registered as GI under said Act.
